

(c) the number of captive coal producers in India and quantity of their production?

THE MINISTER OF COAL (SHRI SHIBU SOREN): (a) and (b) As per the Minsitry of Coal Circular dated 01.03.1999 coal produced from a captive block if rendered surplus or in excess to the requirement due to any contingency or force *majeure situation* is allowed to be sold to another approved end user with prior approval of the Central Government.

(c) 5 (Five) captive coal producers have started coal production and the coal produced during 2005-06 wa 13-339 million tonnes.

Development of Ports in Kerala

*80. SHRI K.E. ISMAIL: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the relevant features of the National Maritime Development Programme and to what extent this programme has been implemented in the country;

(b) whether Government have proposed the ports of Azhikkal and Vizhinjam in Kerala among the ports selected for this programme;

(c) the other ports included in this programme;

(d) whether the State Government of Kerala have submitted an outline project for the development of these two ports; and

(e) if so, the details thereof and whether the proposal of Kerala has been accepted by the Central Government?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): (a) Under the National Maritime Development Programme (NMDP), to be taken up for implementation in phases over a defined period through public private partnership, a total of 387 specific projects have been identified. These projects cover the entire gamut of activities in the maritime sector including construction/ upgradation of berths, deepening of channels, rail/road connectivity to major ports, equipment upgradation/modernization and other backup facilities in the major ports, tonnage acquisition, maritime training, coastal shipping, aids to navigation, shipbuilding and building up of Inland Water Transport (IWT) infrastructure. Total investment involved under the Programme is Rs.1,00,339 crores. The objective is to upgrade and modernize the maritime infrastructure in India which will enable it to

benchmark its performance against global standards. Work is in progress on a number of projects included in the Programme.

(b) to (e) Apart from the 12 major ports under the Government of India, as part of the Government's efforts to promote coastal shipping, the Department of Shipping has identified select non-major ports for development under NMDP. Out of the two non-major ports, namely, Azhikkal and Vizhinjam, details of which were submitted by the Government of Kerala, Azhikkal Port has been identified for the purpose. In addition, six other non-major ports, namely, Gopalpur in Orissa, Malpe in Karnataka, Dharamtar in Maharashtra, Magdalla in Gujarat, Cuddalore in Tamil Nadu and Gangavaram in Andhra Pradesh and Azhikkal in Kerala have also been identified for purpose.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Setting up of New Nuclear Plants

256. SHRI C. PERUMAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is proposed to set up more nuclear plants following Indo-U.S. deal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) to (c) The ongoing Indo-US dialogue for international cooperation in the nuclear energy field can open up the possibilities for setting up nuclear power plants based on imports. The details can be finalized only on conclusion of the dialogue for international cooperation.

Nuclear plants in West Bengal and Orissa

257. MS. PRAMILA BOHIDAR:

SHRI B. J. PANDA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is proposed to locate a nuclear plant in West Bengal;